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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.1136/2004

New Delhi this the 7th day of May, 2004

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S.K. Naik, Member (A)

Smt. Lata Kumari,
W/O Late Kunjan Lal,
H.No.RZ H-55/A, West Sagarpur,
New Delhi-46

(By Advocate Shri Rajbala Sharma)

. . . Applicant

VERSUS

1. The Govt. of India,
Through the Secretary,
Ministry of Railways,
Rail Bhawan, New Delhi.
2. The General Manager
Northern Railway, Baroda House,
New Delhi.
3. The Divisional Railway Manager,
Northern Railway, **State Entry Road**,
New Delhi.
4. The Chief Personnel Officer,
Northern Railway, Baroda House,
New Delhi.
5. The Senior Station Manager,
Old Delhi Railway Station.

. . . Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal, Chairman

The applicant was appointed as Water woman/Waiting Room Aya which is a Group 'D' post. She was appointed on compassionate ground. The grievance of the applicant is that she has been working on the said post for more than two decades but no promotion has been granted. She has submitted her representation on 6.10.2003 to respondent No.3 but no action has been taken.

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2. Taking stock of these facts when the representation of the applicant is still under consideration, it is directed that respondent No.3 shall consider the same and pass an appropriate order within six months from the date of receipt of a certified copy of the present order and communicate to the applicant.

Naik
(S.K. Naik)
Member (A)


(V.S. Aggarwal)
Chairman

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